

that, to what extent is his Ministry working in that direction?

**SHRI GEORGE FERNANDES:** As I pointed out, Sir, if the Delhi Administration had to go into the entire question of allocation of paper, it is because there was racketeering and malfunctioning in the existing system. So, the point that the hon. Member is trying to make, has been met by the Delhi Administration in the course of the decision that it took to see that the Industries Department of the Delhi Administration, the Sales Tax Department of the Delhi Administration together make investigations and find out whether the existing copy book manufacturers are, in fact, using that paper to produce copy books and exercise books and selling them also at a reasonable price. When they discovered that there was a lot of bungling, that there was a lot of racketeering, they set the matters right. And that seems to be now the cause of the complaint. That is the issue which has been agitating certain people outside on which there has been an attack. This, Sir, is the size of the problem. But as I said, and I repeat, if there is any area where any specific complaint is made, I shall most certainly have it looked into. I am not trying to evade the responsibility of my Ministry. Sir, the allocation of paper is made by the Education Ministry and the State Governments then have a well-oiled system. Every State Government looks after the subsequent distribution etc. I agree that we take the responsibility if any specific matter is brought to our notice where the paper is misused. The hon. Member made another observation about some remarks that I made. I would submit that when the officials who are unable to defend themselves here are constantly attacked in perjurious terms—it is all right where there are specific charges—when there is a constant use of perjurious terms, it is something which I personally am not able to appreciate, and I entirely agree with the hon. Member. *(In-*

*terruptions)*...that all sides of the House must maintain a certain level.

**SHRI ANANT PRASAD SHARMA:** What were you doing only fifteen months back?

**श्री जगदीश प्रसाद माथुर :** क्या माननीय मंत्री जी बताने की कृपा करेंगे कि 1977 के पहले क्या डिस्ट्रिब्यूशन के लिये कोई कमेटी नहीं थी और सिर्फ एकजीक्यूटिव कौंसिलर ही अपनी मर्जी से कांटा देते थे ? और अगर उस के पहले कमेटी नहीं थी तो वह कमेटी कब बनायी गयी ?

**श्री जार्ज फर्नेन्डो :** सभापति जी, इस के लिये मुझे नॉटिस चाहिए । जहाँ तक मेरी जानकारी है यह कमेटी एक अरसे से है ।

#### Mechanised manufacture of carpets

\*783. **SHRI U. K. LAKSHMANA GOWDA:**  
**SHRI R. NARASIMHA REDDY:†**  
**SHRI C. D. NATARAJAN:**  
**SHRI KHURSHED ALAM KHAN:**

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have granted any licences to the mechanised carpet manufacturing units in Lucknow recently; and

(b) if so, whether Government are aware that thousands of people engaged in carpet industry in Lucknow are likely to be rendered unemployed due to the mechanisation of the industry there?

**THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES):** (a) No, Sir.

(b) Does not arise.

†The question was actually asked on the floor of the House by Shri R. Narasimha Reddy.

**SHRI R. NARASIMHA REDDY:** May I know from the hon. Minister whether he has received any representation in this regard from the artisans of Lucknow? In reply to part (a), the Minister said: "No, Sir." I would like to know whether he is aware that there was a big article in the 'Times of India' about this industry in which it was stated that this is a traditional industry in which thousands of families have been employed and there is a big consternation that to mechanised units the licences have been given. I would like to know whether they have applied for a licence and if so, what is the attitude of the Government in view of the fact that twenty thousand people are likely to go unemployed from their traditional occupation.

**SHRI GEORGE FERNANDES:** The question pertains to grant of licence to a set of mechanised carpet manufacturing units in Lucknow. The answer is that no licence to produce any mechanised carpets has been given to any enterprise in Lucknow. In the State of U.P., there are two mechanised units. One is Tafter Carpet and Woollen Industries, located in Sikandrabad in the district of Bulandshahr. They were granted industrial licence in August, 1971.

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The other is Modi Carpets which is located in Rai Bareilly district. This was granted industrial licence in May 1976.

**SHRI PILOO MODY:** Why in Rae Bareilly?

**SHRI GEORGE FERNANDES:** Other than these two there are no mechanised units in Uttar Pradesh. I have not seen the article to which the hon. Member has made a reference.

**SHRI R. NARASIMHA REDDY:** Will the hon. Minister assure the House that in future no licences for mechanised units in this traditional type of industry will be given?

**SHRI GEORGE FERNANDES:** I have already stated that we will not

be giving any licences for production of carpets in mechanised units unless they are meant for exports.

**MR. CHAIRMAN:** Question Hour is over.

## WRITTEN ANSWERS TO QUESTIONS

मुन्शिয়ারी तथा तेजम को जोड़ने वाली सड़क

\*784. श्री लाखन सिंह : क्या नौदहन और परिवहन मंत्रो यह बनाने की कृपा करेंगे कि :

(क) क्या सरकार को मालूम है कि मुन्शिয়ারी तथा तेजम को जोड़ने वाली एक मात्र सीमा सड़क वर्षों के कारण बंद पड़ी है, जिसके फलस्वरूप स्थानीय लोगों तथा सैनिक कर्मचारियों को आने-जाने में असुविधा हो गयी है ;

(ख) यदि हाँ, तो बरसात में सड़क को बंद न होने देने के लिए सरकार क्या कदम उठाने का विचार रखती है; और

(ग) सीमा सड़क विकास के महा-निदेशालय द्वारा मुन्शिয়ারी जौलजीवी सड़क कब तक बनाये जाने का संभावना है ?

\*[Linking of road from Munshiari and Tejam

\*784. **SHRI LAKHAN SINGH:** Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government are aware that, the only border road linking Munshiari and Tejam is facing closure due to the rains causing inconvenience in the movement of the local people and army personnel;

(b) if so, what steps Government propose to take to avoid its closure during the rainy season; and

(c) by when Munshiari-Jaulgivi road is likely to be constructed by the Directorate General, Border Roads Development?]

[ ] English translation.